

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (CAA) No.9/Chd/Hry/2017

In the matter of:

Section 230 read with Section 232 and other applicable provisions of the Companies Act, 2013.

And

In the matter of Scheme of Arrangement between:

Quattro Global Services Pvt. Ltd.& Ors.Applicant-Companies.

Present: Mr.Atul V.Sood, Advocate for Applicant-Companies.
Mr.Deepankur Sharma, Advocate for Official Liquidator
and Regional Director, Northern Region, Ministry of
Corporate Affairs, New Delhi.

Adjourned to 30.11.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 28, 2017.
Ashwani